SUBMITTED TO THE HER HONOUR
THE 2nd Addl. JUDGE SHRI.S.M.BHOSALE

It is submitted that a list attached herewith shows that the caveat which are filed upto **01/05/2021 To 31/05/2021** are required to be filed u/s 148 (5) of CPC.

It is submitted that no suit has been filed within the stipulated period against the any caveat enlisted herewith .

Orders are therefore solicited.

A) Whether to file caveat enlisted herewith 15 days from 04/09/2021 i.e. on 27/09/2021 Notice to board after served on **04/09/2021**

Date this 4th Day of September 2021

Superintendent Asstt.Registrar Dy. Registrar Addl.Registarar

City Civil & Sessions Court
Borivali Division, Dindoshi
Goregaon, Mumbai.